

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/50/2016

NAME OF THE PETITIONER(S) : P. Shanmugam

NAME OF THE RESPONDENT(S) : Coimbatore City Infra Projects Private Ltd and 10 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1) T.V.P. Sai Vihari for Han Shankarmai	Counsel for Petitioner	T.V.P. Sai Vihari
2. R. Parthasarathy K. Chandrasekaran	Counsel for R2 to R-10	K. Parthasarathy
3. H. KARTHIK SESHADAR P. RAJASRI	Comm for R6, S. II.	H. Kartik Seshadhar

ORDER

Counsel for petitioner present and filed an affidavit showing proof of service of notice caused on R2 by way of paper publication, the same is taken on record. R2 called absent. No representation. Service against R2 is held sufficient. So, R2 is proceeded ex parte. Counsel for R6 to R10 and counsel for R4, R5 & R11 are present. Counsel for R3 called but absent. No representation. Counsel for petitioner further stated that as per the directions of the Bench, he could not make presence of the petitioner as he fell sick and in proof of the same, he has submitted a medical certificate. The same is taken on record. He is further directed to cause appearance of the petitioner by the next date of hearing. Pleadings are complete. The matter is posted for final hearing. Put up on **31.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)